



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Judicial Department

THE HIGH COURT OF KERALA

NOTIFICATION

No. B4(B)-20152/2020.

18th December 2020.

Sub:— Subordinate Civil Courts—Christmas Holidays, 2020—Nomination of Vacation Judges—Notification—issued.

Read:—(1)Section 19(2) of the Kerala Civil Courts Act, 1957.

(2)High Court Notification No. D9B(2)-89670/2019 dated 20-11-2019.

(3)High Court Official Memorandum of even Number dated 27-11-2020.

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act, 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said Section, during the Christmas Holidays from Wednesday, 23rd December, 2020 to Thursday, 31st December, 2020 (both days inclusive).

**Subordinate Civil Courts-Christmas Holidays 2020
23-12-2020 to 31-12-2020-Vacation Judges-Nominations**

<i>Sl. No.</i>	<i>District</i>	<i>Name and Designation of the Officer</i>	<i>Period of Nomination</i>
(1)	(2)	(3)	(4)
1	Thiruvananthapuram	Sri K. N. Ajith Kumar, Additional District and Sessions Judge-VI/ Additional Motor Accidents Claims Tribunal, Thiruvananthapuram	23-12-2020 to 27-12-2020
		Sri Denny, C. J., Additional District and Sessions Judge-V/ Additional Motor Accidents Claims Tribunal, Thiruvananthapuram	28-12-2020 to 31-12-2020
2	Kollam	Smt. Sherly Deth, P., Additional District and Sessions Judge-V/ Additional Motor Accidents Claims Tribunal, Kollam	23-12-2020
		Sri N. Harikumar, Additional District and Sessions Judge-I/ Additional Motor Accidents Claims Tribunal, Kollam	24-12-2020 and 25-12-2020
		Sri Roy Varghese, Additional District and Sessions Judge-II/ Additional Motor Accidents Claims Tribunal, Kollam	26-12-2020 to 28-12-2020
		Smt. Sulekha, M., Additional District and Sessions Judge-IV/ Additional Motor Accidents Claims Tribunal, Kollam	29-12-2020 to 31-12-2020
3	Pathanamthitta	Smt. Asheeda, F., Additional District and Sessions Judge-III/ Additional Motor Accidents Claims Tribunal, Pathanamthitta	23-12-2020 and 24-12-2020
		Sri Sanu S. Panicker, Additional District and Sessions Judge-I/ Additional Motor Accidents Claims Tribunal, Pathanamthitta	25-12-2020 to 27-12-2020
		Sri Abdul Jaleel, A., Additional District and Sessions Judge-IV/ Additional Motor Accidents Claims Tribunal, Pathanamthitta	28-12-2020 and 29-12-2020
		Sri Ayyoobkhan, E., Additional District and Sessions Judge-II/ Additional Motor Accidents Claims Tribunal, Pathanamthitta	30-12-2020 and 31-12-2020

(1)	(2)	(3)	(4)
4	Alappuzha	Smt. P. N. Seetha., Additional District and Sessions Judge-III/ Additional Motor Accidents Claims Tribunal, Alappuzha	23-12-2020 and 24-12-2020
		Sri Ijas, A., Additional District and Sessions Judge-II/ Additional Motor Accidents Claims Tribunal, Alappuzha	25-12-2020 to 31-12-2020
5	Kottayam	Smt. Sujayamma, V. B., Additional District and Sessions Judge-IV/ Additional Motor Accidents Claims Tribunal, Kottayam	23-12-2020 and 24-12-2020
		Sri Hafees Mohammed, Additional District and Sessions Judge-V/ Additional Motor Accidents Claims Tribunal, Kottayam	25-12-2020 to 27-12-2020
		Sri Johnson John, Additional District Judge-II/(Sooryanelli Cases)/ Additional Motor Accidents Claims Tribunal, Kottayam	28-12-2020 to 31-12-2020
6	Thodupuzha	Sri Anishkumar P. V., Additional District and Sessions Judge-IV/ Additional Motor Accidents Claims Tribunal, Thodupuzha	23-12-2020 to 28-12-2020
		Smt. Elsamma Joseph, P., Additional District and Sessions Judge-III/ Additional Motor Accidents Claims Tribunal, Thodupuzha	29-12-2020 to 31-12-2020
7	Ernakulam	Smt. Priya Chand, P. P., Additional District and Sessions Judge-VI, Ernakulam	23-12-2020 and 24-12-2020
		Sri Sureshkumar, S., Additional District and Sessions Judge-VIII/ Additional Motor Accidents Claims Tribunal, Ernakulam	25-12-2020 to 27-12-2020
		Sri K. Kamanees, Special Judge(SPE/CBI) II/ Additional District Judge-IV, Ernakulam	28-12-2020 and 29-12-2020
		Sri Shibu Thomas, Additional District and Sessions Judge-VII/ Additional Motor Accidents Claims Tribunal, Ernakulam	30-12-2020 and 31-12-2020
8	Thrissur	Sri D. Ajithkumar, District and Sessions Judge, Thrissur	23-12-2020 to 31-12-2020

(1)	(2)	(3)	(4)
9	Palakkad	Sri P. K. Mohandas, Additional District and Sessions Judge-III/ Additional Motor Accidents Claims Tribunal, Palakkad	23-12-2020 and 24-12-2020
		Smt. Rajitha, T. H., Additional District and Sessions Judge-IV/ Additional Motor Accidents Claims Tribunal, Palakkad	25-12-2020 to 29-12-2020
		Sri Vinod Kumar, N., Additional District and Sessions Judge-V/ Additional Motor Accidents Claims Tribunal, Palakkad	30-12-2020 and 31-12-2020
10	Manjeri	Smt. A. V. Mrudula, Additional District and Sessions Judge-III/ Additional Motor Accidents Claims Tribunal, Manjeri	23-12-2020 to 27-12-2020
		Sri T. P. Suresh Babu, Additional District and Sessions Judge-I/ Additional Motor Accidents Claims Tribunal, Manjeri	28-12-2020 to 31-12-2020
11	Kozhikode	Sri Anas, V., Additional District and Sessions Judge-V/ Additional Motor Accidents Claims Tribunal, Kozhikode	23-12-2020 to 27-12-2020 & 29-12-2020 to 31-12-2020
		Sri K. Anil Kumar, Additional District and Sessions Judge-I/ Additional Motor Accidents Claims Tribunal, Kozhikode	28-12-2020
12	Thalassery	Smt. Gosha, C. G., Special Judge, Fast Track Special Court (POCSO Act cases), Thalassery.	23-12-2020
		Sri Mujeeb Rahiman, C., Special Judge, Fast Track Special Court (POCSO Act cases), Taliparamba	24-12-2020 to 27-12-2020
		Sri Thushar, M., Additional District and Sessions Judge-II/ Additional Motor Accidents Claims Tribunal, Thalassery	28-12-2020 to 31-12-2020
13	Kalpetta	Sri Jayaraj, M.P., Special Judge, Fast Track Special Court (POCSO Act cases), Kalpetta	23-12-2020 to 27-12-2020
		Sri K. Ramakrishnan, Additional District and Sessions Judge-II/ Additional Motor Accidents Claims Tribunal, Kalpetta	28-12-2020 to 31-12-2020

(1)	(2)	(3)	(4)
14	Kasaragod	Sri R. L. Baiju, Additional District and Sessions Judge-I/ Additional Motor Accidents Claims Tribunal, Kasaragod	23-12-2020 to 27-12-2020
		Smt. Nirmala, T. K., Additional District and Sessions Judge-III/ Additional Motor Accidents Claims Tribunal, Kasaragod	28-12-2020 to 31-12-2020

By order,
P. G. AJITHKUMAR,
Registrar (Subordinate Judiciary).

NOTIFICATION

No. B4(B)-20152/2020. 23rd December 2020.

Sub:—Subordinate Civil Courts—Christmas Holidays, 2020—Nomination of Vacation Judges—modified Notification—issued.

Read:—(1) Section 19(2) of the Kerala Civil Courts Act, 1957.

- (2) High Court Notification No. D9B(2) 89670/2019 dated 20-11-2019.
- (3) High Court Official Memorandum of even Number dated 27-11-2020.
- (4) Request from the District Judge, Thrissur and Kalpetta.
- (5) The High Court notification of even Number dated 18-12-2020

In partial modification of the High Court notification cited 5th above, the High Court of Kerala hereby nominate Sri P. N. Vinod, Additional District Judge-I/ Additional Motor Accidents Claims Tribunal, Thrissur in the place of Sri D. Ajithkumar, District Judge, Thrissur, for the period from 28-12-2020 to 31-12-2020 in Thrissur District and Sri V. N. Vijayakumar, Special Judge, Special Court for the trial of Offences under SC/ST (POA) Act Cases, Mananthavady in the place of Sri Jayaraj, M. P., Special Judge, Fast Track Special Court (POCSO Act cases), Kalpetta on 23-12-2020 and 24-12-2020 in Kalpetta District.

By order,
P. G. AJITHKUMAR,
Registrar (Subordinate Judiciary).

ജുഡീഷ്യൽ ഒന്നാം ക്ലാസ്സ് മജിസ്ട്രേറ്റ് കോടതി, നാദാപുരം

പരസ്യം

2020 ഡിസംബർ 16.

വിവിധ കേസുകളിൽ ഈ കോടതിയിൽ ഹാജരാക്കിയിട്ടുള്ളതും കോടതിയുടെ കസ്റ്റഡിയിൽ സൂക്ഷിച്ചിട്ടുള്ളതുമായ താഴെ വിവരിക്കുന്ന വാഹനങ്ങൾ ഈ പരസ്യം കേരള ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തുന്ന തീയതി മുതൽ ഒരു മാസത്തിനകം ലേലം ചെയ്ത് സർക്കാരിലേക്ക് മുതൽ കൂട്ടുന്നതാണെന്നുള്ള വിവരം ഇതിനാൽ അറിയിച്ചുകൊള്ളുന്നു.

<i>Sl. No.</i>	<i>Thondy Number</i>	<i>Case Number</i>	<i>Description of Vehicle</i>
1	PR. 335/2016	ST. 1090/2016	KL.11-R. 5237 Bajaj Kawasaki Motorcycle
2	PR. 193/2017	CC. 600/2017	KL.18-G. 7278 Sling shot Motorcycle
3	PR. 503/2016	RC. 281/2016	No Registration Number, Suzuki Access 125 Scooter
4	PR. 237/2014	ST. 886/2014	KL.18-B.5351 Hero Honda CD Deluxe Motorcycle.
5	PR. 354/2016	ST. 1093/2016	MH-04-AY. 2280 Maruthi Zen Car.
6	PR. 426/2017	CC.1204/2017	KL.18-Q. 4252 Motorcycle.
7	PR. 557/2013	ST. 185/2014	KL.11-U. 8721 Motorcycle.
8	PR. 36/2012	CC. 300/2012	KL.18-A.3781 Motorcycle.
9	PR. 402/2013	ST. 3156/2013	KL.18-C. 9829 Passion Plus Motorcycle.
10	PR. 202/2015	ST. 205/2015	KL.18-B. 2693 Hero Honda Passion Plus Motorcycle.
11	PR. 404/2018	ST. 716/2018	KL.56-D. 119 Unicorn Motorcycle.
12	PR. 24/2019	ST. 103/2019	KL. 18.R. 4502 Hero Honda Glamour Motorcycle.

(Sd.)

Judicial Magistrate of First Class-I.

Nadapuram.